

From,
Registrar General,
High Court of Judicature at
Allahabad.

To,
The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 473/Admin.(Services)/2026 Dated: Allahabad: August 17, 2026.

Subject: Regarding the proposal of Induction Training Programme for Newly Appointed Additional District & Sessions Judges of HJS Cadre from 24th August to 07th October, 2026 at JTRI, Lucknow.

Madam,

With reference to Institute's letter no. JTRI/2026/1025 dated 12.08.2026 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to **approve** the proposal of nomination of all the newly appointed Additional District & Sessions Judges (Direct Recruits) for participation in the **Induction Training Programme**, proposed to be conducted from 24th August, 2026 to 07th October, 2026 at JTRI, Lucknow and to **nominate** all the newly appointed Additional District & Sessions Judges (Direct Recruits) whose details are mentioned in the enclosed **Annexure-I** for participation in the said Induction Training Programme.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl.: Annexure-I.

sd/-
(Rajnish Kumar)
Registrar (J) (Services)
"For Registrar General"

No. 473(i)/Admin.(Services)/2026 Dated: Allahabad: August 17, 2026.

Copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information.
2. All the **concerned** District & Sessions Judges with the request to kindly direct the nominated Officers posted at your **respective** Judgeship accordingly.

It is further informed that those Officers who are yet to join the the U.P. Higher Judicial Service at your **respective** Judgeship and may join the service on or before 22nd August, 2026, you are requested to kindly direct them **to proceed** for the aforesaid Induction Training Programme at **JTRI, Lucknow**, scheduled to be held from 24th August, 2026 to 07th October, 2026.

Encl.: Annexure-I.

sd/-
(Devesh)
Registrar
"For Registrar General"

Newly Appointed A.D.Js of HJS Cadre

Sl. No.	Name/Designation	Place of Posting
1.	Sri Madhukar Singh , A.D.J. (FTC) (Crime against women)	Azamgarh
2.	Sri Sundeep Kumar, A.D.J. (FTC) (Crime against women)	Bareilly
3.	Sri Bhagwan Das Gupta, A.D.J. (FTC) (Crime against women)	Gorakhpur
4.	Sri Rakesh Ranjan, Special Judge (E.C. Act)	Mirzapur
5.	Sri Rajendra Kumar Singh, A.D.J. (FTC) (14 th Finance Commission)	Kannauj
6.	Sri Sunil Kumar Singh-V, A.D.J. (FTC) (14 th Finance Commission)	Sant Kabir Nagar
7.	Sri Kuldeep Sharma, A.D.J. (FTC) (14 th Finance Commission)	Aligarh
8.	Sri Pradeep Kumar Mani, A.D.J. (FTC) (14 th Finance Commission)	Gorakhpur
9.	Dr. (Sushri) Nidhi Yadav-I, , A.D.J. (FTC) (14 th Finance Commission)	Bhadohi at Gyanpur
10.	Sri Pradeep Kumar, A.D.J. (FTC) (14 th Finance Commission)	Shahjahanpur
11.	Sri Dharam Veer Singh, A.D.J. (FTC) (14 th Finance Commission)	Ghaziabad
12.	Sri Sudhanshu Shekar Upadhyay, A.D.J. (FTC) (14 th Finance Commission)	Ayodhya
13.	Smt. Partibha, A.D.J. (FTC) (14 th Finance Commission)	Jalaun at Orai
14.	Sri Ravi Prakash Tiwari, A.D.J. (FTC) (14 th Finance Commission)	Sitapur
15.	Sri Narendra Kumar-VI, A.D.J. (FTC) (14 th Finance Commission)	Bareilly
16.	Sri Nitin Mittal, A.D.J. (FTC) (14 th Finance Commission)	Lucknow
17.	Sri Jaihind Kumar Singh, A.D.J. (FTC) (14 th Finance Commission)	Hathras
18.	Smt. Sudha Singh, A.D.J. (FTC) (14 th Finance Commission)	Barabanki
19.	Sri Om Pal Singh, A.D.J. (FTC) (14 th Finance Commission)	Jhansi
20.	Sri Vinay Kumar Jaiswal, A.D.J. (FTC) (14 th Finance Commission)	Prayagraj
21.	Sri Anupam Kumar Tripathi, A.D.J. (FTC) (14 th Finance Commission)	Azamgarh
22.	Sri Ashutosh Kumar Singh, A.D.J. (FTC) (14 th Finance Commission)	Ghazipur
23.	Dr. Krishn Pratap Singh, A.D.J. (FTC) (14 th Finance Commission)	Mau